

BRITISH MANAGING AGENCIES

*1299. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state the names of British Managing Agencies in India?

The Minister of Finance (Shri C. D. Deshmukh): Attention of the hon. Member is invited to the Statement which I place on the Table of the House. [See Appendix VI, annexure No. 44.]

Per Capita Income

*1300. **Shri M. S. Gurupadaswamy:** Will the Minister of Finance be pleased to state:

(a) what was the *per capita* income of the country in 1951-52; and

(b) how it compares with the *per capita* income of the three years preceding 1951-52?

The Minister of Finance (Shri C. D. Deshmukh): (a) Estimates of the *per capita* income in 1951-52 have not yet been worked out.

(b) Does not arise.

I. A. A. S.

*1301. **Shri A. K. Gopalan:** Will the Minister of Finance be pleased to state:

(a) whether in the Rules governing the departmental examinations in the Indian Audit and Accounts Service for the purposes of confirmation of probationary officers there existed till the beginning of 1952 a subsidiary rule to the effect that an aggregate of 55 per cent. of qualifying marks should be obtained by a probationer except in the case of one paper in order to pass the first departmental examination;

(b) whether it is a fact that this rule was changed recently and given retrospective effect; and

(c) if so, how many probationary officers have been benefitted from this change in the rules?

The Minister of Finance (Shri C. D. Deshmukh): (a) to (c). The rule for passing the First and the Second Departmental Examinations for Indian Audit and Accounts Service probationers is that the probationer should get not less than 40 per cent. in each of the subjects and not less than 50 per cent. in the aggregate, that is, total of all the subjects. This rule remains unchanged. There was a subsidiary rule, however, which enabled a probationer, who obtained in the First Departmental Examination qualifying marks in the aggregate and in all sub-

jects except Precs and Draft, to proceed to the Second Departmental Examination if his aggregate in subjects other than Precs and Draft exceeded 55 per cent. on condition that he must reappear in that paper as well until he secured qualifying marks therein. The results of the First Departmental Examination held in December last being very disappointing, this percentage was lowered from 55 to 50 per cent. This will enable three probationers to sit for the Second Departmental Examination in July next along with the Precs and Draft paper for the First Examination. I might add for the Hon. Members' information that similar liberalisation in similar situations had been made in the past also. This does not, however, in any way affect the minimum percentage prescribed under the main rule which remains unchanged.

GEOLOGICAL SURVEY OF NELLORE DISTRICT

*1302. **Shri Ramachandra Reddi:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the Geological Survey in Nellore District (Madras State) has revealed the existence of copper of good quality and in good loads in Garimenapenta Village, Karali Taluk, Nellore District;

(b) if so, whether any steps were taken by Government to make a more intensive investigation and if so with what results; and

(c) if not, why not?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). No, Sir. The Director, Geological Survey of India, reports that the examination of old workings of copper deposits and of reported copper deposits at Garimenapenta Village, Karali Taluk, Nellore District, by the Geological Survey of India indicates that there are no useful copper deposits at depth there.

(c) Does not arise.

INTEGRATION OF ARMED FORCES' MEDICAL SERVICES

*1303. **Shri Thirani:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that before the integration of the Medical Services of the Armed Forces, no separate Hospitals existed for each of the three Services;